NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.82/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES:

Ms. Geetaben Patel

V/s.

M/s. Kalpita Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

AJAY KUMAR

Company Secretary

Deenver

2. Saura

Advocate

ORDER TCP 82/397-398/NCLT/MB/MAH/2010

- Although the matter was listed for final hearing today, however, from the side of the Respondent seeking adjournment. No serious objection has been raised by the Petitioner.
- Written submissions from the side of the Respondent is placed on record today, a copy by hand served on the Petitioner's counsel.

3. Matter is adjourned to 27.09.2017.

BHASKARA PANTULA MOHAN

Member (Judicial)

22.08.2017

M.K. SHRAN

M.K. SHRAWAT Member (Judicial)

ug